

**National Company Law Tribunal**

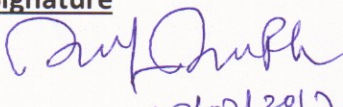
**Allahabad Bench**

**CP NO.89/(14)(1)(ALD)/2016**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017**

**NAME OF THE COMPANY: Earth Stone Holding(Two) Ltd.**

**SECTION OF THE COMPANIES ACT: u/s 14 of Companies Act,1956**

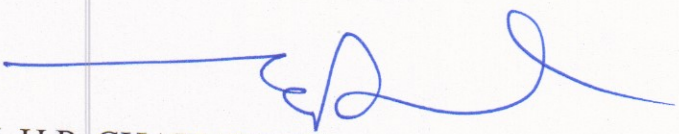
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	CS AMIT GUPTA	PCS	Company Applicant	 13/02/2017
<u>2.</u>				

**Order dated 13.02.2017**

**CP No.89/(14)(1)(ALD)/2016 Earth Stone Holding (Two) Ltd.**

Mr. Amit Gupta PCS represented the company petitioner. Company has advertised a notice in NCLT Form No. 3 A in Business Standard and in Jan Satta Lucknow Edition inviting objection, if any till 13.02.2017 inviting objection if any to this proposal/resolution of the company. Registry is directed to scrutinise the objection received if any, on company's proposal for its reconversion from Public into Private Limited. Meanwhile a copy of this order also be forwarded to the Central Government through office of ROC/RD for furnishing its comments/objection, if any. Latest by 08.03.2017.

List the matter on 08.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.02.2017